

Tuesday, April 4, 1876

**COUNCIL OF THE GOVERNOR GENERAL
OF INDIA**

VOL. 15

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P. L.

ABSTRACT OF THE PROCEEDINGS

1877

OF THE

Council of the Governor General of India,

ASSEMBLED FOR THE PURPOSE OF MAKING

LAWS AND REGULATIONS.

1876.

WITH INDEX.

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CALCUTTA:

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1877.

Abstract of the Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Act of Parliament 24 & 25 Vic., cap. 67.

The Council met at Government House on Tuesday, the 4th April 1876.

PRESENT :

His Excellency the Viceroy and Governor General of India, G.M.S.I.,
presiding.

His Honour the Lieutenant-Governor of Bengal.

The Hon'ble A. Hobhouse, Q. C.

The Hon'ble E. C. Bayley, C.S.I.

The Hon'ble Sir W. Muir, K.C.S.I.

The Hon'ble Sir A. J. Arbutnot, K.C.S.I.

Colonel the Hon'ble Sir Andrew Clarke, R.E., K.C.M.G., C.F.

His Highness the Mahārājā of Vizianagram, K.C.S.I.

The Hon'ble John Inglis, C.S.I.

The Hon'ble T. C. Hope.

The Hon'ble Rájá Nárendra Krishna Bahádur.

The Hon'ble F. R. Cockerell.

INDIAN MUSEUM BILL.

The Hon'ble Mr. BAYLEY asked for leave to postpone the motion that the Report of the Select Committee on the Bill to provide for the management of the Public Museum at Calcutta, be taken into consideration.

Leave was granted.

OBSOLETE ENACTMENTS BILL.

The Hon'ble Mr. HOBHOUSE presented the Report of the Select Committee on the Bill for the repeal of certain obsolete enactments.

The Council then adjourned to Tuesday, the 11th April 1876.

CALCUTTA,
The 4th April 1876.

WHITLEY STOKES,
*Secretary to the Govt. of India,
Legislative Department.*